

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 04.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.286/241/HDB/2020
NAME OF THE COMPANY	Anu Pharma Pvt Ltd & 11 others
NAME OF THE PETITIONER(S)	Prathivada Sriramakrishna Durga Prasad
NAME OF THE RESPONDENT(S)	Anu Pharma Pvt Ltd & 11 others
UNDER SECTION	241

**ORDER**

**Present:** Ld. Counsel Mr. Ch. Veeranjneyulu for the Petitioner.

Ld. Counsel Mr. Shaik Mastan Vali for the Respondents No. 1 to 5& 8.

Ld. Counsel Mr. V. Venkata Rami Reddy for the Respondent No.6.

Ld. Counsel for the Petitioner prayed for an adjournment on the ground that he wants to implead the newly inducted Directors as parties. **Matter is adjourned to 10.09.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**